

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 281 OF 2016 &
IA NO. 577 OF 2016**

Dated: 22nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

NHPC Ltd.	Appellant (s)
Vs.		
Power Grid Corporation of India Ltd. & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi
Mr. J.K .Jha

ORDER

Issue notice on the Appeal as well as on the I.A. No. 577 of 2016 (Appl. for stay) to the Respondents returnable on 04.01.2017. Dasti, in addition, is permitted.

List the matter on **04.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt